

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 308
(IB)-505/ND/2022
New IA-1666/2024

IN THE MATTER OF:

Mahi Buildhome Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Unibera Developers Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.
Ankita Bajpai and Adv. Sagar Thakkar

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm, let the petition be listed for hearing on 16.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)